

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 31ST OCTOBER, 2013

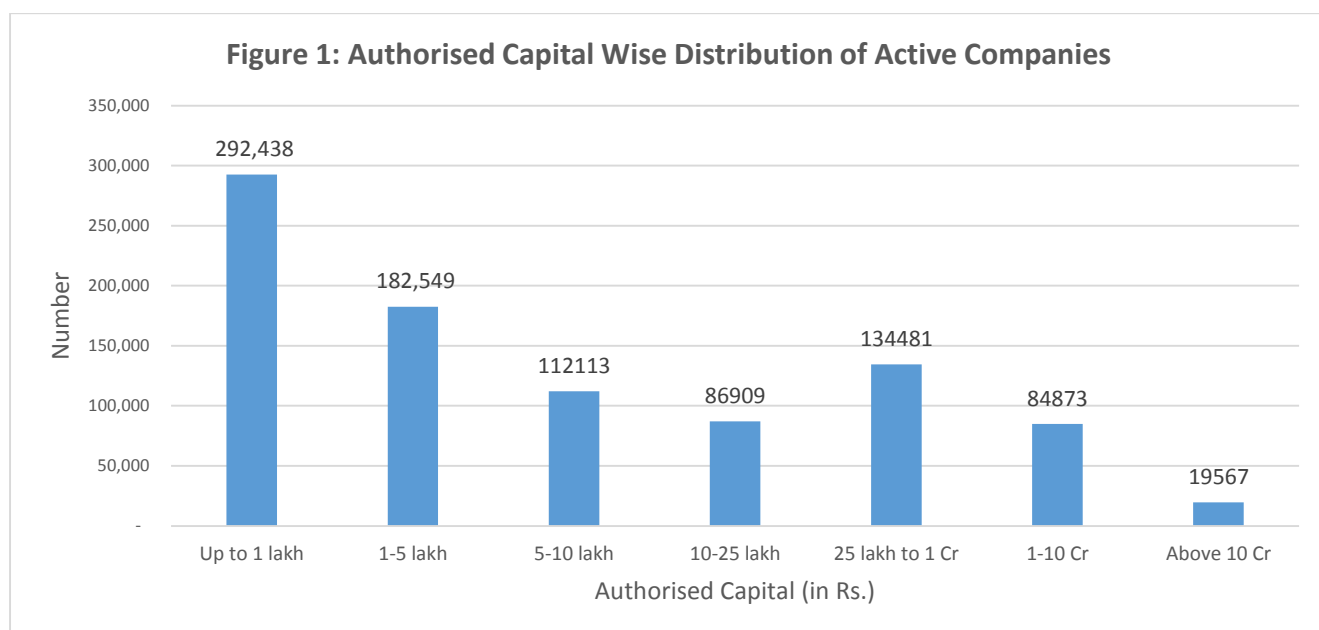
1. The total number of companies registered in the country as on 31st October, 2013, stood at 13,52,369. Of them, 2,65,822 companies were closed; 1,43,741 companies were lying dormant; 4,948 companies were under liquidation; 24,668 companies were in the process of being struck-off and 260 companies were in the process of being re-activated after earlier being dormant. Taking the above into account, there were 9,12,930 active companies (companies at work) as on 31st October, 2013. **Table-1.1** presents the summary picture of companies as on 31st October, 2013.

2. The total number of closed companies as on 31st October, 2013 stood at 2,65,822. Of them 10,161 companies were liquidated/dissolved; 2,41,158 companies were defunct and hence struck-off; 13,170 companies were amalgamated/merged with other companies; 1,333 companies are converted to LLP. **Table-1.2** presents a summary of closed companies as on 31st October, 2013.

3. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (2,76,334), followed by Delhi (2,52,628) and West Bengal (1,77,874). **Table-1.3** presents State/UT-wise distribution of registered companies as on 31st October, 2013. Maharashtra, Delhi and West Bengal together account for more than 50% of companies in the country. Even amongst 'Active Companies', Maharashtra has the maximum number of active companies (1,82,303), followed by Delhi (1,81,508) and West Bengal (1,29,694).

4. About 32% of the active companies have authorized capital of less than or equal to Rs. 1 Lakh each; about 52% active companies have authorised capital less than or equal Rs. 5 Lakh each, 64.3% of companies have authorised capital less than or equal to Rs. 10 lakh each; and about 88% of the active companies have authorized capital less than or equal to Rs. 1 Crore

each. Only about 2.1% (19,567 in number) of companies have authorized capital of above Rs.10 crore each. **(Table-1.4 and Figure 1)**



II. REGISTRATION OF NEW COMPANIES DURING OCTOBER, 2013

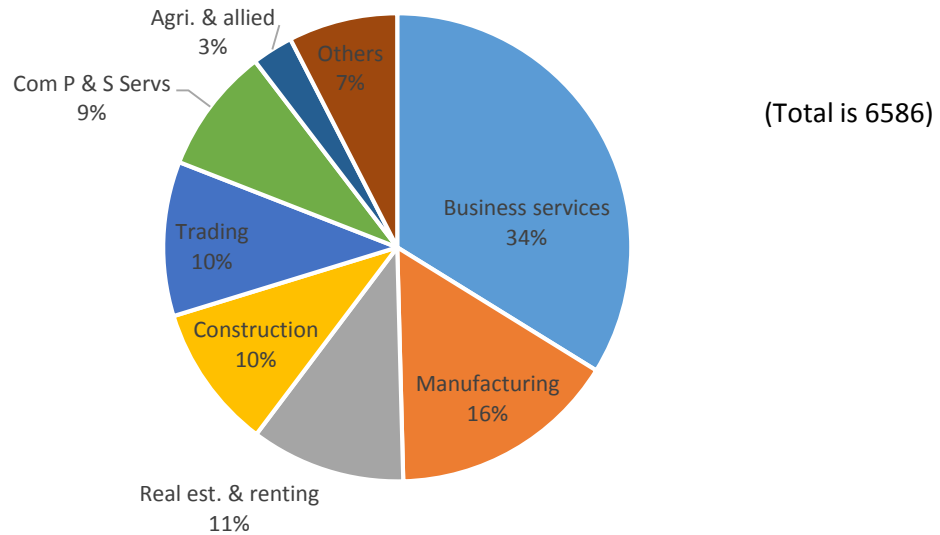
5. During the month of October, 2013 a total of 6,586 companies were registered with authorized capital of Rs. 2833.87crore. Of them 6,554 Companies were registered as Companies Limited by Shares with an authorized capital of Rs. 2833.63 crore; 31 Companies Limited by Guarantees with authorised capital of Rs. 23 lakh; and 1 Unlimited Liability Company with authorised capital of Rs. 1 lakh **(Table-2.1)**.

6. During October, 2013 Maharashtra has 1,304 (19.8%) newly registered companies, followed by Delhi with 1,149 (17.4%), and Uttar Pradesh with 536 (8.1%) companies **(Table-2.2)**.

7. Economic-activity wise classification of newly registered companies during October, 2013 **(Table-2.3 and Figure 2)** reveals that the predominant share of companies are in Business Services (33.8%) followed by manufacturing (15.8%) and real estate and renting (10.7%) and trading (10.7%). Business Services comprise IT (Information Technology), Research

& Development and other business activities (law, audit & accounts and consultancy, etc.).

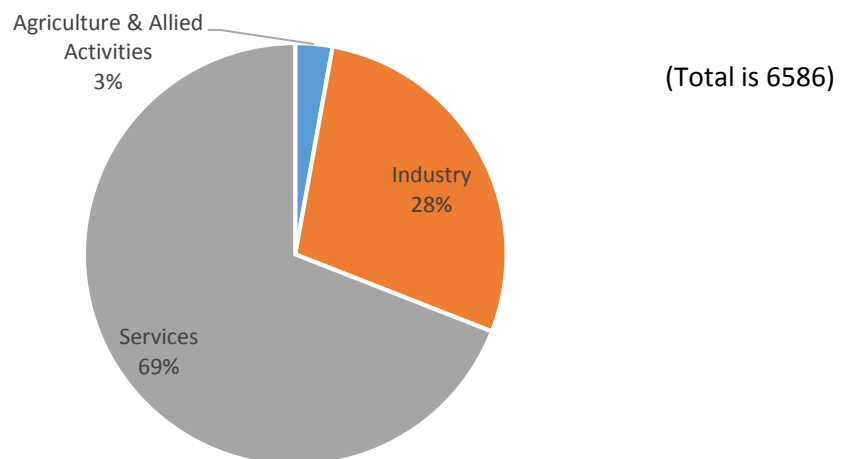
Figure 2: Sector-Wise Distribution of Companies Registered : October, 2013



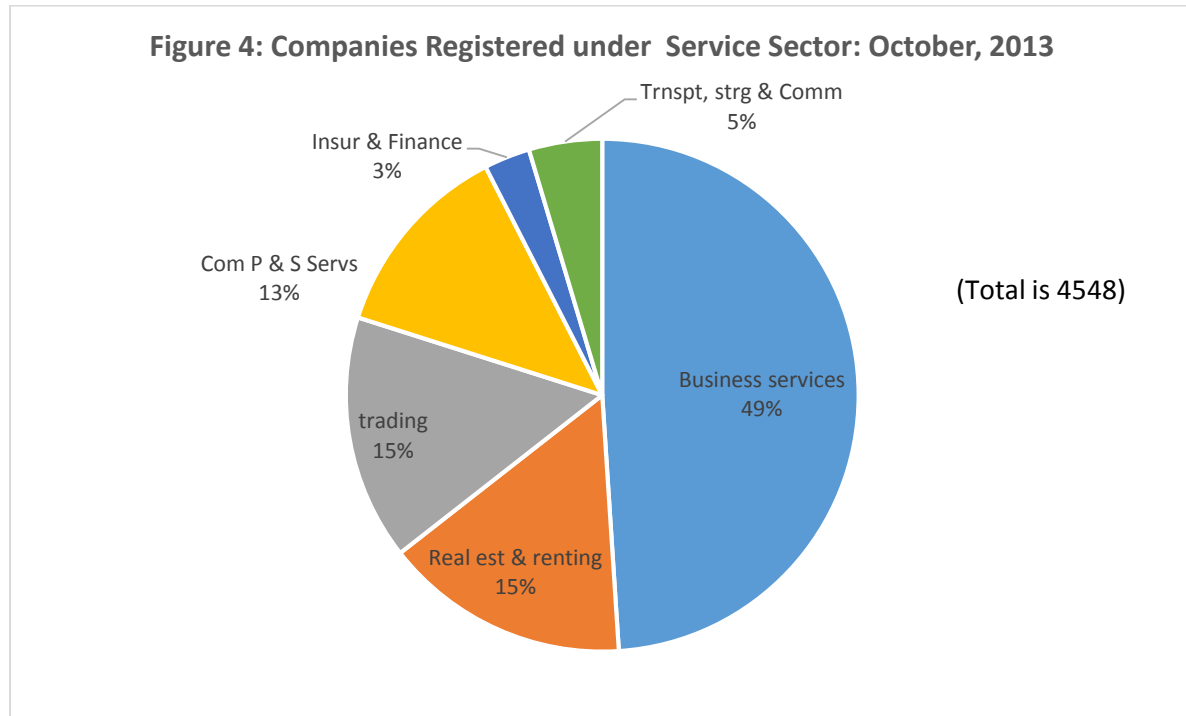
Note: 'others' category includes finance, insurances, Electricity, Gas & Water companies, Transport, storage and Communications and quarrying and mining.

8. The Service Sector account for 69.1% of companies registered in October, 2013, followed by Industry and Agriculture accounting for 28.1% and 2.8% respectively (**Figure 3**).

Figure 3: Companies Registered under Agriculture, Industry and Service Sector: October, 2013



9. Within the Service Sector, 49% of newly registered companies were in Business Services; 15% in real estate and renting; 15% in trading and 13% into community, personal, and social services (**Figure 4**).



10. Newly registered companies in October, 2013 have an authorized capital of Rs. 2,833 crore. Of them, eight Government Companies (**Table 2.4**) account for an authorized capital of Rs. 1,855 crore. Jharkhand Urja Sancharan Nigam Limited alone has an authorized capital of Rs. 700 crore followed by Jhark Jharkhand Urja Utpadan Nigam Limited with an authorized capital of Rs. 600 crore and Jharkhand Bijli Vitran Nigam Limited with an authorized capital of Rs. 500 crore.

11. Number of LLPs (Limited Liability Partnerships) registered during October, 2013 was 586 with Obligation of Contribution of Rs. 235 Crore. Highest number of LLPs were registered in Maharashtra (45.6%) followed by Delhi (13.5%) (**Table 2.5**).

12. Economic activity wise classification of newly registered LLPs during the month of October, 2013 (**Table-2.6**) reveals that predominant share belonged to Business Services (41%) followed by construction (12%), and trading (12%).

13. Twenty foreign companies were registered during October, 2013 with place of business at different states of India with maximum of 6 companies each in Maharashtra and Karnataka (**Table-2.7**). Highest number of foreign companies (14 in number) were registered under Business Services category (**Table-2.8**).

**Table 1.1 Summary Statement on Companies Count in India
as on 31st October, 2013**

1	Total Number of Companies Registered as on 31/10/2013	1,352,369
2	Total Number of Closed Companies	265,822
3	Number of Companies lying dormant	143,741
4	Number of Companies under Liquidation	4,948
5	Number of Companies which are under the process of Section 560	24,668
6	Number of Companies lying AIPG (Active in Progress)	260
7	Number of Active companies	912,930

**Table 1.2: Summary Statement of Closed Companies
as on 31st October, 2013**

S No.	Particulars	Totals
1	No. of Companies Liquidated/Dissolved	10,161
2	No. of Companies Defunct/ Struck-off (Section 560)	241,158
3	No. of Companies Amalgamated/ merged	13,170
4	No. of Companies Converted to LLP	1,333
	Total number of Closed Companies	265,822

Note:

1. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.
2. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
3. Under Section 560 of the Companies Act, 1956 RoCs are empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.3: State/UT-wise Status of Companies Registered in India as on 31st October, 2013

Sl.No	State	Registered	Closed	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	A & N Island	213	4	46	-	1	2	160
2	Andhra Pradesh	89,073	8,127	23,071	264	874	32	56,705
3	Arunachal Pradesh	470	225	8	2	76	2	157
4	Assam	8,886	2,525	178	16	1,432	-	4,735
5	Bihar	17,101	2,299	1,248	42	3,394	5	10,113
6	Chandigarh	12,014	3,592	1,135	67	122	-	7,098
7	Chattisgarh	6,948	998	256	1	28	1	5,664
8	Daman & Diu	297	56	23	1	35	-	182
9	Delhi	252,628	41,035	28,651	579	834	21	181,508
10	DN Haveli	415	35	56	-	7	-	317
11	Goa	7,095	1,319	457	12	618	2	4,687
12	Gujarat	75,912	13,306	11,107	554	2,588	15	48,342
13	Himachal Pradesh	4,377	1,073	431	20	91	-	2,762
14	Haryana	21,717	2,245	2,193	23	71	2	17,183
15	Jharkhand	7,863	984	641	12	797	6	5,423
16	Jammu & Kashmir	3,668	575	987	16	69	4	2,017
17	Karnataka	70,677	14,123	8,091	471	1,125	12	46,855
18	Kerala	34,995	9,849	2,307	308	80	6	22,445
19	Lakshadweep	12	-	2	-	-	-	10
20	Maharashtra	276,334	55,874	34,934	1,079	2,055	89	182,303
21	Meghalaya	910	303	15	2	84	-	506
22	Manipur	337	151	17	-	35	1	133
23	Madhya Pradesh	27,489	7,098	1,378	65	138	4	18,806
24	Mizoram	89	47	7	-	13	-	22
25	Nagaland	459	256	26	1	41	-	135
26	Orissa	17,090	5,092	582	63	168	1	11,184
27	Punjab	24,899	7,917	2,132	111	346	-	14,393
28	Pondicherry	2,623	1,115	231	13	4	-	1,260
29	Rajasthan	42,733	6,535	1,434	79	2,116	4	32,565
30	Sikkim	-	-	-	-	-	-	-
31	Tamilnadu	106,961	26,253	15,807	262	1,622	38	62,979
32	Tripura	301	68	5	-	47	-	181
33	Uttar Pradesh	55,776	10,845	5,215	213	170	9	39,324
34	Uttarakhand	4,133	665	217	15	153	1	3,082
35	West Bengal	177,874	41,233	853	657	5,434	3	129,694
	Total	1,352,369	265,822	143,741	4,948	24,668	260	912,930

Note:

1. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.
2. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.

Table 1.4: Authorised Capital-wise Distribution of Active Companies on the Registry as on 31st October, 2013

(AUC is in Rs. Crore)

Range	Private Ltd		Public Ltd		Total	
	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
Upto 1 lakh	291,075	2,896	1,363	1	292,438	2,897
Above 1 lakh to 5 lakh	174,007	7,343	8,542	425	182,549	7,768
Above 5 lakh to 10 lakh	106,556	10,410	5,557	533	112,113	10,943
Above 10 lakh to 25 lakh	81,799	17,050	5,110	1,120	86,909	18,170
Above 25 lakh to 50 lakh	65,973	28,613	5,299	2,421	71,272	31,034
Above 50 lakh to 1 crore	55,385	49,318	7,824	7,379	63,209	56,696
Above 1 crore to 2 crore	30,579	50,884	5,158	8,884	35,737	59,767
Above 2 crore to 5 crore	26,724	97,257	8,124	32,070	34,848	129,327
Above 5 crore to 10 crore	8,663	68,720	5,625	44,909	14,288	113,630
Above 10 crore to 25 crore	5,308	88,663	4,856	83,545	10,164	172,208
Above 25 crore to 100 crore	3,098	155,220	3,399	176,986	6,497	332,206
Above 100 crore to 500 crore	933	195,936	1,146	250,613	2,079	446,550
Above 500 crore to 1000 crore	104	79,001	212	171,314	316	250,315
Above 1000 crore	102	392,841	409	1,824,806	511	2,217,647
Grand Total	850,303	1,244,151	62,624	2,605,008	912,930	3,849,158

Table 2.1: Category-wise Registration of New Companies During October, 2013

(AUC is in Rs. Lakhs)

Sl.No.	Category	Number	Authorised Capital
1	Company Limited by Guarantee	31	23
2	Company Limited by Shares	6,554	283,363
3	Unlimited Company	1	1
	Total	6,586	283,387

Table 2.2: State/UT-wise Registration of New Companies During October 2013:
(AUC is in Rs. Lakhs)

Sl.No	State	Private Ltd		Public Ltd		Total	
		Number	Authorised Capital	Number	Authorised Capital	Number	Authorised Capital
1	Andhra Pradesh	484	3,340	9	540	493	3,880
2	Assam	12	223	1	5	13	228
3	Bihar	173	2,250	8	5,071	181	7,321
4	Chandigarh	37	67	2	15	39	82
5	Chhattisgarh	35	1,439	-	-	35	1,439
6	DN Haveli	2	2	-	-	2	2
7	Daman & Diu	4	4	-	-	4	4
8	Delhi	1,130	13,084	19	1,550	1,149	14,634
9	Goa	19	100	-	-	19	100
10	Gujarat	371	3,031	7	1,570	378	4,601
11	Haryana	253	2,576	7	2,380	260	4,956
12	Himachal Pradesh	20	29	-	-	20	29
13	Jammu & Kashmir	24	64	-	-	24	64
14	Jharkhand	55	438	7	180,065	62	180,503
15	Karnataka	395	5,801	3	555	398	6,356
16	Kerala	226	7,308	3	205	229	7,513
17	Madhya Pradesh	153	957	6	30	159	987
18	Maharashtra	1,275	21,310	29	2,730	1,304	24,040
19	Manipur	3	61	-	-	3	61
20	Meghalaya	1	10	-	-	1	10
21	Nagaland	4	21	-	-	4	21
22	Orissa	97	706	1	10	98	716
23	Pondicherry	5	5	-	-	5	5
24	Punjab	73	909	6	30	79	939
25	Rajasthan	211	942	5	425	216	1,367
26	Tamil Nadu	379	12,203	8	1,235	387	13,438
27	Tripura	3	111	-	-	3	111
28	Uttar Pradesh	505	2,312	31	315	536	2,627
29	Uttarakhand	29	259	4	30	33	289
30	West Bengal	434	4,469	18	2,596	452	7,065
	Total	6,412	84,030	174	199,357	6,586	283,387

Table 2.3: Economic Activity-wise Distribution of Companies Registered During October, 2013:

(AUC is in Rs. Lakhs)

Sl. No	Economic Activity	Private Ltd.		Public Ltd.		Total	
		Number	Authorised Capital	Number	Authorised Capital	Number	Authorised Capital
I	Agriculture and Allied Activities	174	3,404	13	5,266	187	8,670
II	Industry	1,791	36,946	60	185,460	1,851	222,406
1	Mining & Quarrying	50	417	2	15	52	432
2	Manufacturing	1,009	27,263	30	2,265	1,039	29,528
3	Construction	636	3,935	21	2,140	657	6,075
4	Electricity, Gas & Water companies	96	5,331	7	181,040	103	186,371
III	Services	4,447	43,680	101	8,631	4,548	52,311
1	Business Services	2,199	11,065	28	655	2,227	11,720
2	Real Estate and Renting	681	3,442	23	2,415	704	5,857
3	Trading	693	11,707	10	300	703	12,007
4	Transport, storage and Communications	208	1,222	2	1,905	210	3,127
5	Community, personal & Social Services	557	7,210	15	146	572	7,356
6	Finance	105	8,971	22	3,200	127	12,171
7	Insurance	4	62	1	10	5	72
	Total	6,412	84,030	174	199,357	6,586	283,387

Table 2.4: Details of Government Companies Incorporated During October, 2013

(AUC is in Rs. Lakhs)

Sl. No	Company Name	STATE	Economic Activity	Ownership	AUC
1	Jharkhand Urja Sancharan Nigam Limited	Jharkhand	Electricity, Gas & Water companies	SLPE	70,000
2	Jharkhand Urja Utpadan Nigam Limited	Jharkhand	Electricity, Gas & Water companies	SLPE	60,000
3	Jharkhand Bijli Vitran Nigam Limited	Jharkhand	Electricity, Gas & Water companies	SLPE	50,000
4	Bihar Forestry Development Corporation Limited	Bihar	Agriculture and Allied Activities	SLPE	5,000
5	Rajasthan Veterinary Services Corporation Limited	Rajasthan	Manufacturing (Metals & Chemicals)	SLPE	400
6	Vazhakulam Agro And Fruit Processing Company Limited	Kerala	Manufacturing (Food stuffs)	SLPE	100
7	ECITY Manufacturing Cluster Limited	AP	Manufacturing (Machinery & Equipments)	SLPE	1
8	Maheshwaram Science Park Limited	AP	Manufacturing (Machinery & Equipments)	SLPE	1

Note: SLPE stands for State Level Public Enterprise

Table 2.5: State/UT-wise Registration of New LLPs During October, 2013
(Obligation of Contribution is in Rs. Lakhs)

Sl.No.	State	Number	Obligation of Contribution
1	Andhra Pradesh	17	255
2	Assam	1	45
3	Bihar	5	35
4	Chandigarh	1	1
5	Chhattisgarh	2	21
6	Delhi	79	168
7	Goa	2	3
8	Gujarat	24	637
9	Haryana	9	35
10	Jharkhand	3	3
11	Karnataka	63	759
12	Kerala	27	115
13	Madhya Pradesh	6	11
14	Maharashtra	267	20,092
15	Manipur	2	1
16	Orissa	1	100
17	Punjab	2	2
18	Rajasthan	13	401
19	Tamil Nadu	27	105
20	Uttar Pradesh	19	23
21	West Bengal	16	746
	Total	586	23,557

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

Table 2.6: Economic Activity-wise Distribution LLPs Registered During October, 2013
(Obligation of Contribution is in Rs. Lakhs)

Sl.No	Economic Activity	Number	Obligation of Contribution
I	Agriculture and Allied Activities	10	218
II	Industry	133	942
1	Mining & Quarrying	4	181
2	Construction	72	429
3	Electricity, Gas & Water companies	3	3
4	Manufacturing	54	329
III	Services	443	22,398
1	Business Services	241	6,746
2	Real Estate and Renting	60	10,711
3	Trading	72	3,666
4	Transport, storage and Communications	8	10
5	Community, personal & Social Services	53	1,216
6	Finance	9	49
	Total	586	23,557

Table 2.7: State/UT-wise Registration of New Foreign Companies During October, 2013

Sl.No.	State	Number of Companies Registered
1	Delhi	3
2	Gujarat	1
3	Haryana	1
4	Karnataka	6
5	Maharashtra	6
6	Tamil Nadu	3
	Total	20

Table 2.8: Economic Activity-wise Distribution of Foreign Companies Registered During October, 2013

Sl.No.	Economic Activity	Number of Companies Registered
1	Business Services	14
2	Electricity, Gas & Water companies	1
3	Mining & Quarrying	1
4	Trading	3
5	Transport, storage and Communications	1
	Total	20